

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 215- IA 1080 of 2022
In
CP(IB) 162 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

SMC Industries Pvt Ltd
V/s
Shaifali Rolls Ltd

.....Applicant

.....Respondent

Order delivered on ..10/02/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Parinda Davawala, Adv.
For the Respondent : Mr. Tirth Nayak, Adv.

ORDER

IA 1080 of 2022

Learned Counsel for the applicant seeks time to take instructions from Department, and also seeks liberty to file rejoinder if required. Rejoinder be filed within ten days.

List on 14.03.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**